GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 2942 TO BE ANSWERED ON 21.03.2022

Conservation of Lakes and Ponds

2942. SHRI DILIP SAIKIA: SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of ongoing schemes of the Government for conservation and rejuvenation of natural ponds and lakes in the North Eastern States including Assam and other States of the country including Haryana;
- (b) the details of funds allocated for the said schemes during the last three years;
- (c) whether the said funds have been utilized within time limit;
- (d) if so, the details thereof; and
- (e) if not, whether the Government has fixed any accountability in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) Ministry of Environment, Forest & Climate Change (MoEF&CC) is currently implementing a centrally sponsored scheme namely, National Plan for Conservation of Aquatic Eco-systems (NPCA) for conservation and management of wetlands (includes natural ponds) in the country including North Eastern States, Assam and Haryana, on cost sharing basis between Central Government and respective State Governments/UT Administrations.

The scheme of Surface Minor Irrigation (SMI) and Repair, Renovation and Restoration (RRR) of water bodies is a part of Pradhan Mantri Krishi Sinchayee Yaojana (Har Khet Ko Pani) which is supported by Ministry of Jal Shakti by providing Central Assistance to States for creation and restoration of Irrigation Potential.

(b) to (d) The details of funds released as central share for NPCA scheme during last three years is given at **Annexure-1** and the details of Central Assistance (CA) released by Ministry of Jal Shakti during last three years for SMI and RRR of water bodies schemes are given at **Annexure-2**.

Further, under the schemes the central share is released only after full utilisation of the previous grant given to the States/UTs.

(e) No Sir, does not arise.

Annexure-1
Funds released under NPCA for conservation of wetlands for the last three years

(Amount Rs in Lakhs)

S.No	Name of wetland	State/UT	2018-19	2019-20	2020-21
1	Satang Senyi	Arunachal Pradesh	-	120.757	-
2	Chilka	Orissa	238.308	359.0	470.1
3	Kanjia	Orissa	64.95	-	-
4	Daha	Orissa	45.6	-	-
5	Ansupa	Orissa	147.43	51.0	67.728
6	Kuanria	Orissa	84.432	-	-
7	Kabar	Bihar	_	32.768	-
8	Barilla	Bihar	-	16.872	-
9	Kusheshwar Sthan	Bihar	-	18.204	-
10	Nagi & Nakti Bird Sanctuary	Bihar	-	10.986	-
11	Rewalsar	Himachal Pradesh	-	12.0	-
12	Wullar	Jammu & Kashmir	13.68	36.0	-
13	Hokersar	Jammu & Kashmir	20.1	-	-
14	Chettalum	Jammu & Kashmir	-	132.282	-
15	Tso Morari	Ladakh	52.785	-	-
16	Yaral Pat	Manipur	-	-	680.6745
17	Utra Pat	Manipur	-	-	1.1
18	Loktak	Manipur	385.2	-	_
19	Rudra sagar	Tripura	-	312.8295	_
20	Sundarbans	West Bengal	99.65	429.1	-
21	Palak	Mizoram	66.53	96.8508	75.3525
22	Tamdil	Mizoram	55	95.4387	202.95
23	Wadhwana	Gujarat	-	22.86	_
24	Pariej	Gujarat	_	21.504	_
25	Thol	Gujarat	-	15.47	-
26	Nalsarovar	Gujarat	_	39.93	-
27	Khijadia	Gujarat	-	51.768	-
28	Samaspur	Uttar Pradesh	26.934	15.15	-
29	Nawabganj	Uttar Pradesh	17.274	21.54	21.996
30	Sandi	Uttar Pradesh	36.0	-	35.844
31	Shekha	Uttar Pradesh	7.7	8.136	-

32	Saman Bird Sanctuary	Uttar Pradesh	18.0	7.7145	-
33	Keetham	Uttar Pradesh	30.255	17.298	-
34	Patna bird Sancturary	Uttar Pradesh	22.2	-	-
35	Tal Baghel	Uttar Pradesh	-	22.0	-
36	Sarsai Nawar	Uttar Pradesh	13.28	-	-
37	Chando Taal	Uttar Pradesh	27.78	-	-
38	Nagaria	Uttar Pradesh	60.766	89.146	1
39	Lakh Bahosi	Uttar Pradesh	22.86	14.484	36.918
40	Sita Sagar	Uttar Pradesh	-	-	400.0
41	Kazuveli Kaliveli	Tamil Nadu	24.94	38.31	-
42	Point calimere	Tamil Nadu	49.8984	44.77	-
43	Pallaikarni	Tamil Nadu	45.25	54.135	-
44	Khechuperi	Sikkim	73.205	106.2	-
45	Tamzey	Sikkim	178.613	-	-
46	Tembao	Sikkim	60.0	50.0	-
47	Nakuchu	Sikkim	-	104.0882	-
48	Sirpur	Madhya Pradesh	168.246	156.06	-
49	Bhoj	Madhya Pradesh	200.0	-	-
50	Sindh Sagar	Madhya Pradesh	-	_	300.0
51	Sultanpur	Haryana	67.34	48.63	-
52	Bhindawas	Haryana	75.3	-	
53	Ossudu Lake	Pondecheri	50.0	50.0	-
54	Doyang	Nagaland	-	362.0	-
55	Twin Lakes	Nagaland	1200.0	-	50.0
56	Koradi Lake	Maharashtra	-	-	810.1642

Annexure-2

(Amount Rs in Crores)

State-wise, year-wise details CA released under SMI scheme (PMKSY-HKKP)					
Sl No.	State	2018-19	2019-20	2020-21	
1	Arunachal Pradesh	22.25	17.49	104.69	
2	Assam	428.34	414.06	205.62	
3	Bihar	32.28	16.14	10.65	
5	Himachal Pradesh	66.2	147.91	59.8	
6	Manipur	-	-	69.26	
7	Meghalaya	31.5	22.22	57.07	
8	Mizoram	0	11.34	7.65	
9	Nagaland	35.33	20.46	35.99	
10	Sikkim	16.61	9.13	9.33	
11	Tripura	-	9.0	-	
12	Uttarakhand	61.0	31.78	-	
13	UT of J&K	31.7	62.176	96.68	
14	UT of Ladakh	-	6.4	0.9	

State-wise, year-wise details CA released under RRR of Water Bodies scheme (PMKSY-HKKP)					
Sl No.	State	2018-19	2019-20	2020-21	
1	Andhra Pradesh	2.7	-	-	
2	Bihar	6.26	11.82	-	
3	Gujarat	8.81	-	-	
4	Manipur	-	24.26	-	
5	Odisha	-	-	34.54	
6	Rajasthan	-	11.96	-	
7	Tamil Nadu	7.03	16.75	1.25	